

(b) The percentage of increase is given in the statement which is placed on the Table of the House. [See Appendix III, annexure No. 3.]

(c) No increase has been made.

(d) Yes. The pay of the post is Rs. 1,500 p.m.

(e) The Reviewing Committee appointed by the Government of India recommended that the sanctioned strength of admission to these Universities should be fixed on the basis of their present teaching staff, equipment and class room accommodation available, and should not be exceeded by more than 10 per cent. without the previous approval of the Central Government. The Government of India have accepted this recommendation of the Committee.

निर्वाचन-आयोग-कार्यालय

*४१३. श्री आर० एस० तिवारी : क्या

बिचि मंत्री यह बतलाने को कृपा करेंगे :

(क) निर्वाचन-आयोग-कार्यालय के ऊपर प्रति मास कितना व्यय किया जा रहा है ;

(ख) क्या भारत में साधारण - चुनावों के हो चुकने पर भी यह आयोग कार्य करता रहना ; और

(ग) यदि करता रहेगा, तो इस के क्या कार्य होंगे ?

ELECTION COMMISSION OFFICE

[*413. Shri R. S. Tiwari: Will the Minister of Law be pleased to state:

(a) how much is being spent on the Election Commission Office every month;

(b) whether this Commission will continue to function even after the General Elections in India have taken place; and

(c) if so, what will be its functions?]

The Minister of Law and Minority Affairs (Shri Biswas): (a) Rs. 23,500 (approximately).

(b) Yes, Sir. It is a permanent body under the Constitution.

(c) Broadly speaking—

(i) Annual preparation of electoral rolls.

(ii) Delimitation of constituencies.

(iii) Revision of scheme of polling stations and booths.

(iv) Conduct of all elections, including biennial elections to Upper Chambers and all bye-elections (including supply of election materials, ballot boxes, etc.).

(v) Scrutiny of the returns; of election expenses and disqualifications arising therefrom.

(vi) Election Petitions and setting up of Election Tribunals.

(vii) Election statistics.

(viii) Revision of electoral law in the light of experience gained from time to time.

(ix) Public relations in matters relating to elections.

(x) Complaints and enquiries relating to the General Elections, removal of disqualifications other than those arising from failure to lodge return of election expenses, appointment of Returning and Assistant Returning Officers and Electoral Registration Officers and keeping the list of such officers up to date.

SAVINGS DEPOSIT

*415. Shri Jhulan Sinha: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that rules for payment of interest falling due on the purchase of various classes of Savings Certificates have not yet been framed and communicated to the treasuries concerned for payment of the interest; and

(b) if so, what action has been or is proposed to be taken to ensure timely payment of interest to the investors?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) Does not arise.

NATIONAL LABORATORIES

*416. Shri Gurupadaswamy: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the amount of money spent in establishing National laboratories;

(b) the number of research scholars engaged in the various research schemes initiated under the C.S.I.R.; and

(c) the number of research scholars thrown out of research work on account of the abolition of certain posts?